

**IN THE INCOME TAX APPELLATE TRIBUNAL
AHMEDABAD “A” BENCH, AHMEDABAD**

**BEFORE SMT. ANNAPURNA GUPTA, ACCOUNTANT MEMBER AND
Ms. SUCHITRA KAMBLE, JUDICIAL MEMBER**

**ITA No.1196/Ahd/2024
Assessment Year: 2015-16**

PMZ Developers, F-9, First Floor, Ganesh Arcade, Opp. Sardar Patel School, Nr. Sardarpark Cross Road, Ankleshwar – 393 001 Gujarat [PAN – AAQFP 0591 H] (Appellants)	Vs.	The ACIT, Circle – 2(1)(1), Ahmedabad. (Respondents)
Assessee by	Ms. Nupur Shah, AR	
Revenue by	Shri Ashok Kumar Suthar, Sr. DR	
Date of Hearing	21.06.2024	
Date of Pronouncement	25.06.2024	

ORDER

PER ANNAPURNA GUPTA, ACCOUNTANT MEMBER:

This appeal is filed by the assessee against order dated 29.04.2024 passed by the CIT(A), Panaji for the Assessment Year 2015-16.

2. During the course of hearing, Id. Counsel for the assessee submitted a request vide letter dated 13th June 2024 seeking permission to withdraw the present appeal.

3. The Id. Departmental Representative has no objection for withdrawal of the assessee's appeal.

4. Therefore, in view of the above, we allow the withdrawal of the appeal filed the assessee and accordingly appeal of the assessee is dismissed as withdrawn.
5. In the result, appeal of the assessee is dismissed.

Order pronounced in the open Court on this 25th June, 2024

Sd/-
(SUCHITRA KAMBLE)
Judicial Member

Sd/-
(ANNAPURNA GUPTA)
Accountant Member

Ahmedabad, the 25th day of June, 2024

PBN/*

Copies to: (1) *The appellant*
(2) *The respondent*
(3) *CIT*
(4) *CIT(A)*
(5) *Departmental Representative*
(6) *Guard File*

By order

Assistant Registrar
Income Tax Appellate Tribunal
Ahmedabad benches, Ahmedabad